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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/146/2016  
NAME OF THE PETITIONER(S) : Nirej V. Paul & another  
NAME OF THE RESPONDENT(S) : The Canning Industries Cochin Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	SRIKANT MOHAN	For the R-I Company	
2.	K. Gowthar Kumar	Counsel for Petitioners	

**ORDER**

Counsel for petitioners present. PCS representing the respondents present. Both the counsels prayed for time to make submissions. Time is enlarged at request.  
Put up on 20.02.2018.

sd/-  
(S VIJAYARAGHAVAN)  
Member (Technical)

sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc